

**GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES**

**LOK SABHA  
UNSTARRED QUESTION No. 1164  
TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2024**

**Climate Resilient Coastal Fishing Village**

**1164. SHRI ROBERT BRUCE C:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of guidelines for the recently announced 100 climate-resilient coastal fishing villages and the details thereof;
- (b) the details of guidelines for the recently announced Rs. 2 crore per village under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for developing essential fisheries infrastructure and the details thereof; and
- (c) whether the said villages have been identified for the development and if so, the details thereof?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (b): Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has identified 100 coastal fishermen villages situated close to the coastline as Climate Resilient Coastal Fishermen Villages (CRCFV) to make them climate resilient and economically vibrant fishermen villages. The Guidelines for the CRCFV has been issued on 12<sup>th</sup> February, 2024. The guidelines detail the objectives, funds, funding pattern, mode of implementation, institutional arrangements, criteria for selection of villages, responsibilities of each agency, potential activities, post-construction management of facilities etc.

Implementation of the projects on CRCFV, with 100% central funding under the PMMSY has been taken up with a unit cost of Rs. 2 crore per village for development of essential fisheries related facilities. The facilities required at each identified fishing villages will be assessed based on the gap analysis and the cost for development of

such assessed facilities will be worked based on the local site conditions and fishermen population in the village. The cost of development of identified facilities at an identified fishing village shall be distributed in the manner as 70% of unit/estimated cost towards infrastructure facilities and 30% of unit/estimated cost towards fisheries economic activities. The scheme component also promotes suitable convergence and dovetailing of funds from other relevant sources for creation of required community physical assets/ facilities at the identified fishing villages wherever feasible.

The fisheries development activities in the identified coastal fishermen villages shall be mainly focused on creation of basic infrastructure facilities required for smooth conduct of fisheries post-harvest related activities like fish drying platforms, fish markets, ice plants, cold storages etc, creation of climate resilient and sustainable livelihood opportunities like seaweed farming, ornamental fish farming and other aquaculture activities for supporting the fishers living in the coastal fishermen villages. The facilities or activities are identified based on the survey and gap analysis as per the guidelines.

The National Fisheries Development Board (NFDB) functioning under the administrative control of the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India will be Nodal Implementing Agency and The NFDB will take up implementation of the programme on development of CRCFV in the States/UTs through the End Implementing Agencies identified by the respective States/UTs.

(c) Yes, 100 Climate Resilient Coastal Villages have been identified based on the proposals from the States/UTs and recommendation of the Committees constituted by the Department of Fisheries with due representation of the State/UTs as stipulated in the guidelines of the CRCFV. The State/UT wise details of the villages identified for development as CRCFVs is listed in the Annexure -I.

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**Annexure-I**

**Statement referred to in reply to the Lok Sabha Unstarred Question No. 1164 put in by Shri Robert Bruce C, Hon'ble Member of Parliament, Lok Sabha for answer on 3<sup>rd</sup> December, 2024 regarding Climate Resilient Coastal Fishing Village: - State-wise details of the CRCFVs identified for development**

Sl. No	Name of the Coastal Villages	Sl. No	Name of the Coastal Villages	Sl. No	Name of the Coastal Villages
<b>Gujarat</b>		<b>Maharashtra</b>		<b>Tamil Nadu</b>	
1	Sachana	1	Kelwa	1	Pasiyavaram
2	Navi bandar	2	Arnala	2	Senjiyamman Nagar
3	Madhwad	3	Rangaon	3	Thiruvanmiyurkuppam
4	Muldwarka	4	Gorai Tal	4	Paramankeni
5	Bhatt	5	Nandgoan	5	Mandavai Pudhukuppam
6	Jodia	6	Korlai	6	C. Puthupettai
7	Juna Bandar	7	Bharadkhol	7	Puthupettai
8	Chorwad	8	Srivardhan	8	Arcottudurai
<b>Goa</b>		9	Varavade	9	Puthupattiam
1	Betul	10	Kalbadevi	10	Kumarapanvayal
2	Arambol	11	Jaigad	11	Soliyakudi
<b>Puducherry</b>		12	Nivati	12	Kalimankundu
1	Narambai	13	Redi	13	Veerapandian Pattinam
2	Pattinacherry	14	Tondavalli	14	Idinthakarai
<b>Daman &amp; Diu</b>		15	Sarjekot	15	Arockiapuram
1	Vanakbara			16	Erayumanthurai
<b>Odisha</b>		<b>Karnataka</b>		<b>Andhra Pradesh</b>	
1	Pakharabad	1	Uppunda Madikal	1	Pedagangallavanipeta
2	Sanadhanadi	2	Koteshwara	2	Devunaltada
3	Majhisahi	3	Kadekar	3	Iddivanipalem
4	Kirtani	4	Bailuru	4	Pathivada barripeta
5	Jambhirai	5	Mattadahitlu	5	Pedda Uppada
6	Amarnagar	<b>Kerala</b>		6	Pentakota
7	Chudamani	1	Eravipuram	7	Konapapapeta
8	Jamboo	2	Thottapally	8	Sorlagondhi
9	Kharnasi	3	Azheekal	9	Gullalamoda
10	Talachua	4	Puthuvype	10	Adavi Panchayath
11	Noliasahi	5	Njarakkal	11	Gondisamudram
		6	Chilakoor	12	Palipalem
12	Sana Nalianugaon	<b>Lakshadweep</b>		13	Tadichetlapalem
13	New Boxipalli	1	Chetlath island	14	Edurupalem
14	Patisonapur	2	Agatti island	15	Thupilipalem
15	Sahan	<b>Andaman &amp; Nicobar Islands</b>		<b>West Bengal</b>	
16	Noliasahi	1	Durgapur	1	Akshayanagar
17	Penthakata	2	Chidiya Tapu	2	Madanganj
18	Arakhakuda	3	Junglighat	3	Dera
		4	Hopetown	4	Dakshin Kadua
		5	Shoal Bay	5	Baguran Jalpai

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